

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 30**

**IA No. 810/23  
921/22**

**In**

**CP(IB) No. 125/Chd/Hry/2021  
(Admitted)**

**Under Section 9 & 19(2)& IBC 2016  
(directions)**

**In the matter of:-**

Aviagen India Poultry Breeding Company Pvt. Ltd.

...Petitioner/Operational Creditor

**Vs.**

Hygiene Feeds & Farms Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 08.12.2023.

**Sd/-  
Court Officer**

November 9, 2023  
TNV